

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4200**  
TO BE ANSWERED ON 11.08.2016

**RURAL ROADS**

**4200. SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages proposed to be connected with roads during the next three years;
- (b) the State-wise number of villages of the country included for this purpose and the quantum of funds earmarked for this purpose; and
- (c) the time by which these villages are likely to be connected with the main roads?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (c): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. Under PMGSY, the unit of programme is a habitation and not a revenue village. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets, etc., are commonly used terminology to describe the Habitations.

For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State governments, has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. All the States have also been advised to get approval for sanctions of balance works under PMGSY-I/II as per the mandate of the Scheme and to substantially complete them by March, 2019, so as to provide connectivity to target habitations. In order to accelerate the implementation and ensure time bound completion of the Scheme in the States, the Government has decided to provide substantial enhancement of allocation for PMGSY. During the year 2015-16, the total Annual Allocation of the States was Rs.23,806 crore (Rs 15,175.71 crore – Central Share and Rs. 8,631 crore - State Share. The Budget Estimate (BE) for 2016-17 is Rs.19,000 crore and together with State share, about Rs 27,000 crore will be spent on PMGSY in 2016-17.

PMGSY envisages to provide connectivity to a total of 1,83,599 number of eligible habitations as per Core Network. Upto June, 2016, the Ministry has cleared the projects for providing connectivity to 1,51,105 eligible habitations and the States have reported that connectivity has been provided to 1,19,204 habitations. State-wise details of total targeted eligible habitations along with details of cleared and connected are as per **Annexure**.

**Annexure**

<b>Annexure referred in reply of Lok Sabha Unstarred Question No 4200</b>				
<b>Habitations under PMGSY upto June 2016</b>				
<b>S. No.</b>	<b>State(s)</b>	<b>Eligible Habitations</b>	<b>Habitations cleared upto June 16</b>	<b>Habitations connected upto June 16</b>
1	2	3	4	5
1	Andhra Pradesh	1591	1117	1347
2	Arunachal Pradesh	438	389	368
3	Assam	16026	9854	8712
4	Bihar (RWD & NEA)	35496	27184	15947
5	Chhattisgarh	11108	9809	8758
6	Goa	20	2	2
7	Gujarat	3077	3059	3021
8	Haryana	1	1	1
9	Himachal Pradesh	3124	2232	2010
10	Jammu & Kashmir	2504	1783	1469
11	Jharkhand	13375	9098	5907
12	Karnataka	297	297	290
13	Kerala	435	435	380
14	Madhya Pradesh	18429	18002	14530
15	Maharashtra	1516	1321	1282
16	Manipur	654	549	426
17	Meghalaya	702	475	215
18	Mizoram	252	161	157
19	Nagaland	110	93	93
20	Odisha	17901	13368	11163
21	Punjab	397	397	397
22	Rajasthan	16570	16229	13734
23	Sikkim	366	296	280
24	Tamil Nadu	2004	1986	1951
25	Telangana	934	734	599
26	Tripura	1916	1874	1756
27	Uttar Pradesh	13452	11623	11228
28	Uttarakhand	2233	1299	861
29	West Bengal	18671	17438	12320
<b>Grand Total:</b>		<b>183599</b>	<b>151105</b>	<b>119204</b>

**Note:** The total eligible habitations are 1,78,184. However, if habitations of 100+ to 249 population in 267 LWE affected blocks (identified by MHA) are added (there are 5415 such habitations) then the total becomes 1,83,599.